



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.09.2024

NOTICE

Please take notice that the following matters listed in the Court – II on 24.09.2024 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1300 of 2024 (With Defects)	Vijay Dixit, Suspended Director Senior Builders Ltd. Vs. Umesh Gupta, RP & Ors.	24.09.2024	04.12.2024
2.	Comp. App. (AT) No. 100 of 2020	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors. With	24.09.2024	22.10.2024 & 23.10.2024
3.	Comp. App. (AT) No. 101 of 2020	Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors.	24.09.2024	22.10.2024 & 23.10.2024
4.	Comp. App. (AT) No. 322 of 2019	Parvinder Singh Sawhney Vs. Sawhney Export House Pvt. Ltd. & Ors.	24.09.2024	17.12.2024
5.	Comp. App. (AT) (Ins) No. 111 of 2023 & I.A. No. 447 of 2023	Ahluwalia Marbles Pvt. Ltd. Vs. M S Decorators Pvt. Ltd.	24.09.2024	18.12.2024

6.	Comp. App. (AT) No. 7 of 2023 & I.A. No. 1627 of 2024	Dharam Vir Chugh Vs. The Registrar of Companies & Ors.	24.09.2024	13.12.2024
-----------	--	--	-------------------	-------------------

By order of Hon'ble Chairperson
-Sd/-
Registrar